Dasgupta Committee for Green National Accounts including introduction of the concept of Wealth Per Capita which includes environmental wealth to GDP of the country; and

(d) the reasons for non-implementation of the recommendations given by the Committee?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Ministry of Statistics and Programme Implementation has informed that it has been decided to implement the recommendations of the Expert Group set up by them to develop a framework on Green National Accounts of India in consonance with System of Environmental Economic Accounting - Central Framework (SEEA-CF) adopted by UN Statistical Commission in 2012 in a phased manner. Preparation of Green National Accounts requires compilation of Asset Accounts, Physical Supply and Use Tables and Monetary Supply and Use Tables.

(c) and (d) The Ministry has further informed that the Indicators for compilation of Accounts for selected sectors have been identified and an Inter-Ministerial Group has been constituted. The meeting of the Inter-Ministerial Group was held in March 2015 to assess the availability of relevant statistics with concerned Ministries/Departments and other data source agencies. It has been ascertained that the process of getting required statistics for the purpose would be a long drawn process.

Declaration of Kailam Wildlife Sanctuary as Eco Sensitive Zone

- 1641. SHRI RONALD SAPA TLAU: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) whether the Kailam Wildlife Sanctuary in Churachandpur District in Manipur has been declared as Eco-Sensitive Zone and if so, the details of area and villages covered by the sanctuary;
- (b) whether the name of the village was Kaihlam which was wrongly spelt as Kailam and if so, whether necessary corrections would be made;
- (c) whether the Notification in this regard has been finalized and if so, the proposed timeline for its implementation; and
- (d) whether the poor villagers who have been living there for centuries would be allowed to continue to stay in their villages?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The Ministry of

Environment, Forest and Climate Change has *vide* S.O No.2385(E) dated 31st August 2015 issued draft notification demarcating the Eco-Sensitive Zone around Kailam Wildlife Sanctuary, Manipur. The extent of the area of the said Eco-Sensitive Zone varies from 3.7 to 13.0 kilometres from the boundary of the Kailam Wildlife Sanctuary in the State of Manipur and is spread over an area of 734.0 square kilometers. The details of villages falling within the proposed Eco-Sensitive Zone of Kailam Wildlife Sanctuary is given in the Statement (*See* below).

- (b) As per the details submitted by the State Government of Manipur for declaration of Eco-Sensitive Zone around Kailam Wildlife Sanctuary, no village named "Kailam" or "Kailam" is included in the proposed Eco-Sensitive Zone. However, village "Kailam" is within the notified Kailam Wildlife Sanctuary.
- (c) The Ministry has issued draft/preliminary notification *vide* S.O. No.2385(E) dated 31st August 2015. As per the Gazette Notification No G.S.R. 513 (E) dated 28th June 2012, final notifications for eco-sensitive zones are to be issued within a period of 545 days, after the publication of preliminary notification.
- (d) The notifications for Eco-Sensitive Zones provide for regulation/prohibition of certain unsustainable activities which may have severe impact on the environment of Wildlife Sanctuary concerned. The people in the village are not to be disturbed in the notified Eco-Sensitive Zone.

Statement

Details of villages falling within the proposed Eco-Sensitive

Zone of Kailam Wildlife Sanctuary

Sl. No.	Name of Village	Sl. No.	Name of Village	
1.	Aina	10.	Kitulliphai	
2.	Bualjang	11.	Kolhen	
3.	Bualmud	12.	Lower Santing	
4.	Dialkhai	13.	Lungchang	
5.	Dozang	14.	Lungthul Daijang Paite	
6.	Galkapkot	15.	Maumol	
7.	Gangpljang	16.	Milonginun	
8.	Khanpi	17.	Moldak	
9.	Khoken	18.	Mongken	

Sl. No.	Name of Village	Sl. No.	Name of Village
19.	Mualnuam Paite	34.	Sialbu Paite
20.	Mualpheng	35.	Singtam
21.	Mualpheng Paite	36.	Singtamapaozang
22.	Munpi	37.	Songtal Paite
23.	Nungshai	38.	Suangpekmun
24.	Pangsang	39.	Sumtuk Simte
25.	Phailian	40.	Thanion
26.	Phainuom	41.	Thingken
27.	Phiran	42.	Thuahgtam Paite
28.	Phisat	43.	Tongkham
29.	Phunchongzang	44.	Tonglon
30.	Saichang	45.	Tonglon
31.	Selshi	46.	Tuima-Paite
32.	Shingmun	47.	Upper-Santing
33.	Sialbu	48.	Vokbual

Mercury poisoning in Pambar Shola forests

1642. SHRIMATI KANIMOZHI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has conducted any survey on the extent to which mercury poisoning is happening in Pambar Shola forests in Kodaikanal range;
- (b) whether any relief measures have been undertaken by Government for the affected people; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) A thermometer manufacturing unit of M/s Hindustan Unilever Limited (which is now closed) located in Kodaikanal reportedly led to the release of mercury in its surrounding environment. Many scientific studies have been carried out to assess the level of contamination at